

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1629
ANSWERED ON:30.07.2015
Vadodara Mumbai Express Highway
Fatepara Shri Devajibhai Govindbhai;Patil Shri Chandrakant Raghunath

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to construct Vadodara-Mumbai Express Highway;
- (b) if so, the details thereof including the status of the survey of land conducted for the purpose including the funds allocated, released and utilised for the purpose;
- (c) whether any representations-have been received by the Government opposing the construction of Express Highway;
- (d) if so, the details thereof and the reasons therefor along with action taken by the Government to address the objections raised in the matter; and
- (e) the time by which the Express Highway is likely to be completed?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Yes Sir. Vadodadra-Mumbai Expressway is proposed to be executed on BOT (Toll) basis under DBFO pattern under NHDP -VI.
- (b) Detailed project report (DPR) for the Vadodadra-Mumbai Express-Highway was submitted in 2012. Alignment of the project has been finalized. Total expenditure incurred towards preparation of DPR and land acquisition till 30th June 2015 is Rs. 19.13 Cr.
- (c) Various representations have been received by NHA| opposing the land acquisition and requesting for change of alignment.
- (d) The representation have been examined/reviewed and modification in alignment/DPR is done where ever feasible and technically justified. In view of this, date of completion cannot be indicated at this stage.
- (e) At present, land acquisition processes is under progress which is delayed due to opposition of land owners in Gujarat especially in Navasari, Valsad districts and also in Palghar & Thane districts in Maharashtra.
